

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 24.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.84/7/HDB/2020
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Indian Overseas Bank
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through video conference.
2. Mr. Harinath Rao, Counsel for the Petitioner and Ms. Rubaina Khatoon, counsel for Respondent present.
3. Counsel for the Financial Creditor prayed short time for giving reply to the Memo filed by the counsel for the Corporate Debtor. At his request, time is enlarged.
4. Put up the matter on 28.01.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL